

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
EAST DISTRICT, KARKARDOOMA COURTS, DELHI**

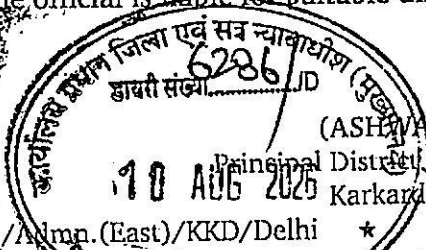
ORDER

The following posting/transfer is hereby made in official exigency, with immediate effect.

Sr. No.	Name of the official	From	To
1.	Sh. Pramod Kumar Gautam	Reader in the Board of Sh. Sahil Khurmi, Principal Magistrate, JJB-IV, East District	Sr. Judicial Assistant in Copying Agency, East District
2.	Ms. Neeta Bist	Ahlmad in the Board of Sh. Sahil Khurmi, Principal Magistrate, JJB-IV, East District	Reader in the Board of Sh. Sahil Khurmi, Principal Magistrate, JJB-IV, East District
3.	Ms. Rekha Rani	Assistant Ahlmad in the Court of Ms. Anu Aggarwal, ASJ (SC-RC)-02, East District	Ahlmad in the Board of Sh. Sahil Khurmi, Principal Magistrate, JJB-IV, East District
4.	Sh. Chetan Dayal	Jr. Judicial Assistant in Office Pool, East District	Assistant Ahlmad in the Court of Ms. Anu Aggarwal, ASJ (SC-RC)-02, East District
5.	Sh. Dhananjay Kumar	Jr. Judicial Assistant in Office Pool, East District	Assistant Ahlmad in the Court of Ms. Akanksha Garg, Principal Magistrate, JJB-VI, Vishwas Nagar

Note: Ms. Amrita, Assistant Ahlmad, posted in the Board of Sh. Umang Joshi, Principal Magistrate, JJB-V is hereby relieved from the duties of Assistant Ahlmad in the Board of Ms. Akanksha Garg, Principal Magistrate, JJB-VI.

Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the official is liable for suitable disciplinary action.



No. 1541-1550 / Admp. (East)/KKD/Delhi * Dated: 08 AUG 2026

Copy forwarded for information and necessary action to:-

1. The Principal District and Sessions Judge (H.O.), Tis Hazari Courts, Delhi.
2. The Officers concerned, East District, Karkardooma Courts, Delhi.
3. The DDO, East District, Karkardooma Courts, Delhi.
4. The Administrative Officer (Judl.)/Incharge, Admn. II, Tis Hazari Courts, Delhi.
5. P.S. to undersigned.
6. The Dealing Assistant, Layers System, Tis Hazari Courts, Delhi.
7. The Dealing Assistant, CR, Admn. I, Tis Hazari Courts, Delhi.
8. The Officials concerned.
9. The Dealing Assistant, Leave Section, Karkardooma Courts, Delhi.
10. Web-Site Committee, Karkardooma/Tis Hazari Courts, Delhi.

Principal District & Sessions Judge, East District
Karkardooma Courts, Delhi.